

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4216**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

CENTRAL FORENSIC SCIENCES LABORATORIES

4216. SMT. MAMATA THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have data on the ₹860 crore allocated for establishing 7 new Central Forensic Science Laboratories;

(b) the number of labs that have been completed and accredited to handle forensic evidence as per the new criminal laws requirements by 3rd quarter of 2025; and

(c) the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): Currently 07 (seven) Central Forensic Science Laboratories (CFSLs) are existing in the country and are located at Chandigarh, Delhi, Kamrup (Assam), Kolkata (West Bengal), Bhopal (Madhya Pradesh), Pune (Maharashtra), and Hyderabad (Telangana). Under the National Forensic Infrastructure Enhancement Scheme (NFIES) establishment of 07 new CFSLs have been approved in Kerala, Chhattisgarh, Odisha, Tamil Nadu, Bihar, Uttar Pradesh, and Rajasthan at a total outlay of ₹860.3 crore. So far,

land has been allotted by the respective State Governments in Raipur (Chhattisgarh), Khordha (Odisha), and Chengalpattu (Tamil Nadu). In addition to the above, another CFSL in Samba (UT of Jammu & Kashmir) has been approved at a total outlay of ₹99.9 crore.

The existing 07 CFSLs are accredited by the National Accreditation Board for Testing and Calibration Laboratories (NABL). A laboratory is accredited only when it is operationalized.
